LOK SABHA
STARRED QUESTION NO. 286
TO BE ANSWERED ON THE 16TH MARCH, 2021

SETTING UP OF TURMERIC BOARD AT NIZAMABAD, TELANGANA

*286. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government proposes to set up a Turmeric Board in Nizamabad, Telangana for the procurement and marketing of turmeric;

(b) if so, the details thereof and the reasons therefor; and;

(c) the time frame within which it will be set up and the details of funds sanctioned for the same?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): A statement is laid on the Table of the House.
(a) to (c): Ministry of Commerce and Industry, Government of India has upgraded its Divisional office at Nizamabad (Telangana) to Regional Office cum Extension Centre in February, 2020 under Spices Board for promotion of turmeric as well as other spices with focussed attention on research, development, post harvest operations, marketing and export in the region.

Ministry of Agriculture & Farmers Welfare, Government of India implements several development programmes for spices including turmeric through State Departments under Mission for Integrated Development of Horticulture (MIDH) with the assistance for development of infrastructure for post-harvest management and marketing of horticulture produce at farm/market level to enable farmers to get remunerative prices to turmeric crop. National Agriculture Market (e-NAM) scheme is also implemented to lower the transaction costs to buyers and stable prices. DAC&FW, Ministry of Agriculture and Farmers' Welfare is implementing Market Intervention Scheme (MIS) to protect the growers of perishable horticulture commodities from making distress sale in the event of a bumper crop during the peak arrival period.

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